

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 25.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.701/2019 in CP(IB) No.462/7/HDB/2018
NAME OF THE COMPANY	ICOMM Tele Ltd
NAME OF THE PETITIONER(S)	L&T Infrastructure Finance Company Ltd
NAME OF THE RESPONDENT(S)	ICOMM Tele Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter taken up for hearing through Video Conference.

IA No 701/2019

1. Mr. N. Meher Prasad, counsel for the Applicant; Mr. TPS Harsha, counsel for R1 and Mr. Y. Suryanarayana, counsel for R2 appeared through video conference.
2. No representation on behalf of R3.
3. Counsel for R1 filed counter.
4. Counsel for the R2 prayed time for filing counter. At his request, time is enlarged for filing counter with a direction to furnish copy of the same to the other side on or before the next date of hearing.
5. Counsel for the Applicant is directed to issue another notice to R3 for their appearance and for making submissions and file proof of service in the Registry through email.
6. Put up the matter on 14.12.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL